

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-31-2020**

K.P. Ibrahim. .... Petitioner.

Versus

The State of Goa &amp; Ors. .... Respondents.

Mr. S. S. Kakodkar, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Mr. G. Shetye, Additional  
Government Advocate for Respondents No.1 to 6.

Mr. A. D. Bhohe, Advocate for Respondent No.7.

**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.****Date : 10<sup>th</sup> August, 2020.****P.C. :-**Heard arguments. Reserved for orders. Interim order  
granted earlier, to continue until further orders.**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**